

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.15514 of 2025**

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Gopal Jee Tiwari

... .. Petitioner/s

Versus

The State of Bihar

... .. Respondent/s

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**Appearance :**

For the Petitioner/s : Mr. Pramod Ban Bihari Singh, Adv.  
For the Respondent/s : Mr. Government Pleader (24)

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**CORAM: HONOURABLE MR. JUSTICE A. ABHISHEK REDDY**  
**ORAL ORDER**

2 13-01-2026

At the request of learned counsel for the petitioner,

post this matter on 03.02.2026.

**(A. Abhishek Reddy , J)**

Gauravkr/-

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